

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:4408
ANSWERED ON:20.02.2014
ENCROACHMENT OF LAND OF BHEL
Muttemwar Shri Vilas Baburao

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that about 250 acres of land of Bharat Heavy Electricals Limited (BHEL) in Bhopal have been encroached and 12000 jhuggies have come up on that land;
- (b) if so, the details thereof along with reaction of the Government thereto;
- (c) the time since the jhuggis started coming up and the reasons for not stopping them in the beginning itself; and
- (d) the steps being taken by the Government to vacate the said land and check the recurrence of such cases of encroachment on the land of Central Public Sector Undertakings?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) & (b): At present, approximately 150 acres of land of BHEL unit located in Bhopal is under encroachment by a number of jhuggi/slum dwellers. BHEL has taken measures for safeguarding of its land not under encroachment by regular surveillance and eviction actions.
- (c): The encroachment on the land of BHEL at Bhopal had started in 1960s. As such, BHEL has taken measures for safeguarding of its land not under encroachment by regular surveillance and eviction actions. Since the encroachment of the land by the jhuggi/ slum dwellers inter-alia involves law & order issues, BHEL has been seeking assistance of the local administration for removal/ relocation of the jhuggies/ slum dwellers.
- (d): BHEL is regularly taking up the matter with the State Government for providing adequate support of law enforcing agencies to get the encroachments of slum dwellers removed from the BHEL land at Bhopal.